

Water Supply Scheme For Towns In Bihar

*496. DR. C.P. THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any scheme to improve the drinking water supply in Patna, Gaya, Jharia and Ranchi towns of Bihar;

(b) whether any study was conducted by the World Bank on this project; and

(c) if so, the details thereof and further steps taken in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI):

(a) according to available information, the Government of Bihar had proposed provisions in the State Plan during 1988-89 for the completion of the ongoing Gaya Water Supply Scheme, strengthening and expansion of the water supply system in Patna and Ranchi, as well as a new water supply and sanitation schemes in the towns of Dhanbad-Jharia under a proposed World Bank assisted project.

(b) and (c). A Water Supply Project to cover the towns of Patna, Ranchi, Dhanbad and Jharia had been identified by the Govt. of Bihar for World Bank group assistance. However, specific project proposal suitable for World Bank assistance has not been received by the Central Government so far.

[Translation]

Plots to Scheduled Castes In Samaypur Badli Village, Delhi

*498. SHRI R.P. SUMAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Scheduled Castes re-

siding in Samaypur Badli village, Delhi were assured that a plot measuring 32 metres would be allotted to each one of them in lieu of acquisition of their residential plots;

(b) if so, the reasons for not allotting such plots to them so far when all the formalities in this regard have been completed by them and a society has also been constituted for the purpose; and

(c) the time by which the plots are likely to be allotted to them?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI):

(a) to (c). Some residents of village Samaypur approached the Lt. Governor, Delhi to permit them to form a Cooperative Group Housing Society to enable them to construct dwelling units on the land under their occupation since long. The Lt. Governor, in relaxation of the ban on the registration of such societies, permitted the formation of the Maharishi Balmiki Cooperative Group Housing Society which was registered on 5.4.88 and has a total membership of 249. It has now transpired that the land under the occupation of these persons actually belongs to the Municipal Corporation of Delhi. On the other hand, the Society had been permitted to be registered on the understanding that it will not require any land from a public authority.

[English]

Housing Shortage

*499. SHRI JAGANNATH PATTNAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether inspite of the various Government schemes, the dwelling unit shortage has increased from about 23 million in 1981 to about 28 million units in 1988; and